

**Crimes in Delhi**1113. **SHRI NARAYAN CHOUBEY****SHRI KRISHNA CHANDRA  
PANDEY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of robbery, chain snatching, pick pocketing, dacoity, murders, suicides, road accidents and death/injury on account of demand of dowry reported in Delhi

during first four months of 1980, month-wise;

(b) whether it is a fact that in many cases of murders, Delhi Police has failed to arrest the culprits; and

(c) if so, details of the cases in which police has not been able to arrest the culprits?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI YOGENDRA MAKWANA):

(a) The figures are indicated below:—

Crime Head	January	February	March	April
Robbery . . . . .	36	38	32	21
Chain-snatching . . . . .	4	4	6	12
Pick-pocketing . . . . .	189	156	152	134
Dacoity . . . . .	5	6	5	3
Murder . . . . .	16	18	13	18
Suicide . . . . .	16	7	13	20
Road Accidents . . . . .	319	343	354	345
Death/Injury on account of demand of dowry . . . . .	1	2	1	1

(b) Out of 65 cases of murders, 17 have not been solved so far.

(c) The details of unsolved cases are given in the statement attached.

**Statement**

Details of cases in which accused were not arrested.

1. Case FIR No. 175 dated 30-3-80 u/s 302 IPC, P.S. Seelampur.

On receiving a telephonic call from Shri Chakervarty on 30.3.1980 at 3.15 P.M. about a dead body of a male lying behind the wall of Hind Pocket Book, G.T. Road, Shahdara, S. I. Shyam Lal of P. S. Seemapuri reached

the spot and took possession of the dead body. All efforts were made to fix the identity of the deceased but the same has not so far been identified. There is no clue of the case.

2. Case FIR No. 287 dated 10-4-80 u/s 302 IPC P.S. Seelampur.

This case was registered on the statement of one Ram Lal r/o village Gari Mando that on 10.4.80 at about 9 A.M. he went to his fields situated along Yamuna Pushta. He saw a dead dead body was visible while the other deal body was visible while the other portion was covered with soil. A case was registered. The deceased has not so far been identified and there is no clue of this case.

3. Case FIR No. 198 dated 1-2-80 u/s 457/304/302 IPC, P.S. Gandhi Nagar.

This case was registered on the statement of Shri Chuher Dass r/o H-2 Krishna Nagar that his son Madan Mohan Mukheja opened his factory and found a charred dead body in the room and a bag containing transistor parts near the dead body. A case u/s 457/304 IPC was registered. The post mortem report revealed that the death of the deceased was due to asphyxia resulting from strangulation and gagging. The section of law was changed to 302 IPC. The deceased has not so far been identified and there is no clue to this case.

4. Case FIR No. 206 dated 2-2-80 u/s 307/302 IPC, P.S. Gandhi Nagar.

In this case, one Kailash Chand r/o Kailash Nagar was stabbed by somebody. He was removed to J.P.N. Hospital where he was declared unfit to give a statement. S. I. Rama Nand got a case registered U/S 307 IPC on the basis of M.L.C. report. The injured succumbed to injuries on 5.2.80 and the section was changed to 302 IPC. The investigation revealed that the crime was committed by Pavan Kumar and Bhagwan. Bhagwan has been arrested while efforts are being made to arrest Pawan Kumar, who is a vagabond and his present whereabouts are not known.

5. Case FIR No. 33 dated 18-1-80 u/s 302/34 IPC, P.S. Railways, Delhi.

The dead body of a male from a box in the compartment of the Toofan Express on 18.1.80 was found at Rly. Station Delhi Main. The body was sent for post mortem examination, and the M.O. opined that the death was due to strangulation. During the course of investigation, all out efforts were made to fix the identity of the deceased but the body could not be identified and the case was filed as untraced..

6. Case FIR No. 91 dated 21-3-80 u/s 302 IPC, P.S. Badarpur.

The case relates to the murder of Shri Gautam Jaisinghani, a 19 years'

student of St. Stephens College, whose dead body was found buried in the jungle near Tughlakabad Fort. So far there is no break through in the case and no body has been arrested.

7. Case FIR No. 197 dated 9-2-80 u/s 302 IPC, P. S. Kalkaji.

Shri Ram Dhan r/o H-258, Dakshinapuri, New Delhi reported at Police Station Kalkaji on 8-2-80 that a dead body of a child was noticed in a deserted well in the jungle behind Chanderlok Cinema. On this, the local police rushed to the spot and summoned the Fire Brigade. But due to darkness, the dead body could not be taken out on that day (8.2.80), and it was taken out the next day (9.2.80). The dead body was identified at that of Ram Kumar Babloo (about 4 years) s/o Shri Madan Lal r/o L-2/66 Madangir. It had a broken skull, a wound and cuts in the abdomen caused by sharp edged weapon. As it appeared to be a case of murder, the case noted above was registered. All out efforts are being made vigorously to find out the accused involved in the case but there is no clue so far. Investigation of the case is in progress.

8. Case FIR No. 273 dated 1-4-80 u/s 302 IPC, P.S. Moti Nagar.

In this case a dead body of a male aged about 40 years was found lying in a pit near the Railway Lines behind Furniture Block Kirti Nagar, New Delhi with stab wounds in the stomach. A case was registered and investigation taken up. The dead body was later identified to be of one Vidya Bhushan s/o Asa Nand r/o 2/27-A Moti Nagar, Delhi. No arrest in the case has been made so far and the case is still under investigation.

9. Case FIR No. 167 dated 17-4-80 u/s 302 IPC, P.S. Najafgarh.

A dead body of a women in a decomposed state was found from a well near village Dichaon Kalan on 15.4.80. The body was subjected to post-mortem examination and the medical officer opined that the death was

due to strangulation resulting in 'Asphyxia'. A case was registered and investigation taken up. No arrest in the case has been made so far and investigation is in progress.

10. Case FIR No. 47 dated 15-1-80  
u/s 318/302 IPC, P.S. Moti  
Nagar.

On 15-1-80 at 11.05 A.M., a telephonic message was received from S.B. Mills that newly born child is lying near the back boundary wall of S.B. Mills Higher Secondary School. This information was incorporated in the Daily Diary dated 15-1-80 of the Police Station and ASI Dhanpal Singh was detailed for spot enquiries.

A spot inspection revealed that a dead body of a newly born child wrapped in a gunny bag was lying there. There was no apparent external injury on the dead body of the child. As such a case under section 318 IPC was got registered keeping in view the fact that some body has thrown away the child with the intention of concealing the birth. The inquest was held by the I.O. and the body was sent for post mortem examination to ascertain the cause of death.

The post mortem report was received and the cause of death was given by the doctor as death due to Asphyxia resulting from strangulation. The section of law was amended to 302 IPC and investigation taken up. Local enquiries from the persons residing in the premises were made but were of no avail. All out efforts were made to work out the case but no clue could be found and the case has been sent as untraced on 31-3-80.

11. Case FIR No. 25 dated 16-1-80  
U/s 302 IPC, P.S. Sarai Rohilla.

Some unknown person informed P.S. Sarai Rohilla that a dead body was lying in a drain near Shehzada Bagh wall Karnal Canal. SHO Sarai Rohilla rushed to the spot and found

the dead body of a young man aged 30 years with multiple stab injuries on his head and face with deep wounds, lying in the drain. Wide publicity was given through Police Control Room and other media to establish the identity of the dead body, which could not be identified so far. The result of finger print has been received as untraced from PTC Phillaur. The case is still under investigation.

12. Case FIR No. 23 dated 1-2-80  
U/s 302 IPC, P.S. Alipur, Delhi.

On 1-2-80, at 10 A.M., an information was received through P.C.R. at P.S. Alipur that a dead body is lying on the road side at G.T. Karnal near Nangali-Poona Village. SHO Alipur rushed to the spot and found the dead body of a female, aged about 22 years, lying in the bushes by the road side. There were 17/18 stab wounds all over the body, which established the commission of offence U/s 302 IPC and accordingly this case was registered. Despite best efforts, there has been no clue of the culprits nor the body has been identified.

13. Case FIR No. 72 dated 4-2-80  
U/s 302/34 IPC, P.S. Adrash  
Nagar, Delhi.

Shri Parmesh Kumar reported at PP Jahangir Puri that he is working as helper and residing at 38, Rajasthan Udhyog Nagar G.T. Karnal Road. On 4-2-80 at about 10.30 P.M., he heard the voice of Jag Mohan, Chowkidar shouting "Bachao-Bachao". He alongwith Ram Dev came out of the room and noticed that 3/4 persons were assaulting Jag Mohan. At this, he raised an alarm due to which the culprits ran away. There were incised wounds on the neck, face and head of Jagmohan and a lot of blood had oozed out. The complainant said he could identify the assailants. On this, a case was registered and investigation taken up. Despite best efforts, there has been no clue of the culprits. The case is still under investigation.

14. Case FIR No. 106 dated 24-2-80  
U/s 302 IPC, P.S. Kingsway  
Camp.

Shri Laxmi Chand Sharma r/o Ganesh Puri, Meerut (UP) reported on 24-2-80, that on 23-2-80 at about 10.30 P.M., a friend of Vinod Kumar r/o D-137, New Police, Lines, K. W. Camp (his son-in-law) informed him that his daughter Smt. Pushpa Ranj (20) had died due to burns. He further stated that his daughter was married in December, 1978. Soon after the marriage, his son-in-law and his father, etc. used to maltreat her due to less dowry which she brought in the marriage. Vinod Kumar was pressing hard for Rs. 2,000/- for the purchase of Motor Cycle but he (complainant) could not arrange the amount. His daughter besides complaining to him orally, had also written him a letter. He suspected that his daughter had been done away with by Vinod, Radhey Shyam (his brother) Smt. Laxmi (mother) and Naubat Rai (father) on this count by setting her ablaze. So far no evidence has come on file against the suspects. However, result of exhibits from C.F.S.L. is still awaited. The case is under investigation.

15. Case FIR No. 47 dated 4-2-80 U/s  
302 IPC, Bara Hindu Rao.

Shri Kallu Mal r/o H. No. 4677, Gali Umrao, Pahari Dhiraj, reported that he runs a milkshop at 4121, Gali Mandir Wali. On 4-2-80 at about 5.15 A.M., Shri Puran Singh came to his shop and in the mean-time they saw Shri Kishan Lal knocking at the door of Shri Chokhe Lal, Shop No. 3842 in front of his shop. Shri Kishan Lal then came to him and they all entered shop No. 3842 to find Chokhey Lal lying dead covered with a quilt and his mouth was gagged. Blood was oozing from his right temple bone. On this report, the above case was registered. There is no clue of the culprits so far. The case is still under investigation.

16. Case FIR No. 266 dated 29-3-80  
U/s 307/304/302-IPC, P.S. Civil  
Lines, Delhi.

The case was registered on the statement of Shri Babhua r/o Jhuggi, Jamuna Ka Khadar Near Village Burari, Delhi, the brother of the deceased. He stated that on 28-3-80 at about 7 P.M. his brother Nanak (the deceased) was watching his fields when some persons armed with lathies and other weapons came from the side of the Jamuna. His brother Nanak objected their entry in the field. On this, the culprits fired on his brother and they (assailants) took out his brother forcibly with them. The body of Nanak was found later on the Jamuna. Initially the case was registered u/s 364/307-IPC but Sections of law were amended following the recovery of dead body. There is no clue of the case. However, investigation is in progress.

17. Case FIR No. 626 dated 24-4-80  
U/s 302-IPC, P.S. Kotwali, Delhi.

Briefly the facts of the case are that on 24-4-80, at 10.15 A.M., a dead body of a male, aged about 50 years, highly decomposed was found lying in the bushes near Shahbara Masjid. Ring Road. The face and legs were found eaten by insects etc. and as such the dead body was beyond identification. Keeping in view the circumstances in which the dead body was lying, a case was registered but there is no break through so far and the case is still under investigation.

चीन द्वारा तिब्बत में प्रक्षेपास्त्र का प्रयोग

1114. श्री कमला सिधू साहूकर: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान चीन सरकार द्वारा तिब्बत में प्रक्षेपास्त्रों के एक बहुत बड़े अड्डे की स्थापना की खबर दिलाया गया है जिससे भारत के उत्तरी भाग को बहुत भारी खतरा पैदा हो गया है ;

(ख) यदि हाँ, तो सरकार द्वारा इस मामले में कोई कार्रवाई न करने के क्या कारण हैं ;